

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
IB-134/ND/2023

IN THE MATTER OF:

**Mr. Ajay Yadav Proprietor of M/s. Rao
Jagmal Singh Filling Station**

...PETITIONER

Vs.

M/s. ILD Millennium Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

**Order delivered on 13.03.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Operational Creditor :Mr. Kapil Rustagi, Adv.

For the Respondent/Corporate Debtor :

ORDER

We have heard the submission of Mr. Kapil Rustagi, Ld. Counsel appeared for the Petitioner. After arguing for some time, the Ld. Counsel for the Petitioner sought time to take instructions from his client. List the matter after 2 weeks. List on **24.03.2023**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Bachu Venkat Balaram Das)
Member (J)**